

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01184/2016

Jabalpur, this Friday, the 29th day of June, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bal Krishan Yadav, S/o Shri Ram Chandra Yadav,
Aged about 51 years, Veterinary Dresser, Military Farm,
Jabalpur, R/o Dhobi Ghat, Water Works Road,
Jabalpur (MP)-482001

-Applicant

(By Advocate –**NONE**)

V e r s u s

1. Union of India, through the Secretary,
Ministry of Defence, (South Block),
New Delhi-110048, 110001 (South Block)
2. The Director General, Military Farms,
Army Headquarter, R.K.Puram,
New Delhi-110048
3. The Deputy General, Military Farms,
Central Command, Lucknow (UP), Pin-226002
4. The Officer-in-Charge, Military Farms,
Jabalpur, Cantt. Jabalpur (M.P.)-482001

- Respondents

(By Advocate –**Shri D.S.Baghel**)

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. On last two occasions also i.e. on 27.11.2017 & 12.02.2018

none appeared for the applicant.

3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.

4. Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

rn